

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2015 &**  
**IA NO. 374 OF 2015**

**Dated: 23<sup>rd</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Sardar Sarovar Narmada Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Tejas Karia  
Ms. Avlokita Rajvi

Counsel for the Respondent(s) : Mr. Manu Sheshadri for R-1  
Mr. M.G. Ramachandran for GUVNL  
Mr. Ruchir Mishra  
Mr. Sanjeev Saxena  
Mr. Pranav Sarthi for R-5  
Ms. Swapna Seshadri for R-6

**ORDER**

List the matter for hearing on **31.08.2018**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

*pr/vt*

**(Justice N. K. Patil)**  
**Judicial Member**